

RBI invites public comments on the Draft “Commercial Banks - Relief Measures in areas affected by Natural Calamities”

Date: January 27, 2026

Public consultation no. C2R/2025-26/308

Reserve Bank had announced, as part of the [Statement on Developmental and Regulatory Policies dated June 08, 2023](#), to issue guidelines rationalising the extant prudential norms for implementation of resolution plans in respect of exposures affected by natural calamities, *inter alia* harmonising the regulatory instructions applicable to different Regulated Entities. Based on a comprehensive review of the existing regulatory instructions, including the scope, coverage and prudential requirements, the [draft "Commercial Banks - Relief Measures in areas affected by Natural Calamities Directions, 2026"](#) has been issued for public comments.

Additional comments or any attachments may also be submitted by email at feedbackcrg@rbi.org.in.

Last date for submission of comments is February 17, 2026.

Draft Directions: [PDF \(263.02 KB\)](#)